

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 4488**  
TO BE ANSWERED ON- 27/03/2025

**IMPLEMENTATION OF PM-JANMAN SCHEME**

4488. SHRI ADHIKARI SOUMENDU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the work done under PM-JANMAN scheme to integrate tribal communities into the mainstream;
- (b) the details of its implementation including collaboration with the State Government and PVTG communities;
- (c) the details of the initiatives taken to support the PVTGs; and
- (d) the steps taken to ensure effective execution and monitoring of the said scheme across the country?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY):

**(a) to (d):** On 15th November 2023, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries.

In view of the implementation of PM JANMAN, the Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations under PM JANMAN.

In coordination with State Governments, IEC camps have been organized which were aimed at facilitating in preparation of basic documents like Aadhar Card, Caste certificate, Jan Dhan bank account which are required for availing benefits under different schemes including Ayushman Card, PM Awas, MNREGA etc.

Prior to launch of PMJANMAN, for development of PVTGs, the Ministry of Tribal Affairs was implementing scheme of "Development of PVTGs" wherein funds were provided to the

concerned State Government / UT on the basis of their proposals for Conservation cum Development (CCD) plans. These were to fill gaps in infrastructure and were demand driven. With the introduction of PMJANMAN Scheme the Development of PVTG Scheme has been discontinued and Ministry is only providing committed liabilities till March 2025.

Ministry of Tribal Affairs is also implementing a flagship scheme “Eklavya Model Residential School (EMRS)” to provide quality education to ST Students from class 6th to 12th. 5% seats in each of the EMRSs is reserved for PVTG students.

In the scheme of National Fellowship, 25 slots out of 750 slots are reserved for PVTG students. Under National Overseas Scholarship for ST students, 3 slots out of 20 slots are reserved for PVTG candidate.

To ensure the effective implementation of the PMJANMAN Scheme, the Ministry has established a Project Monitoring Unit at the national level. This unit regularly collaborates with partner ministries to assess progress. In addition, regular reviews are conducted by the Ministry with District Collectors, partner Ministries and State Tribal Welfare Departments through video conferences. Even Manthan Shivirs are held periodically at National level.

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